

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3979  
ANSWERED ON:15.12.2009  
COMMITTEE ON LOAN WAIVER SCHEME  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has constituted any Committee to review the loan waiver scheme;
- (b) if so, the details thereof;
- (c) whether such Committee has submitted its report;
- (d) if so, the salient features of the recommendations made by it; and
- (e) if not, the time by which the Committee is likely to submit its report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): Government of India vide its order dated 06th October, 2009 has constituted a Task Force headed by Chairman, National Bank for Agriculture and Rural Development (NABARD) to look into the issue of a large number of farmers, who had taken loans from private money lenders, not being covered under the loan waiver scheme. The terms of reference of the Task Force is as under:-

- (i) Overview of the existing legislations in the states for regulating loans from private money lenders in the country.
- (ii) Review of existing policy measures for addressing the issue of indebtedness arising out of loans from private money lenders and status of its implementation.
- (iii) To suggest measures for covering all categories of farmers more particularly small and marginal farmers, tenant farmers, share croppers and oral lessees within the institutional credit fold to meet their credit requirements in order to reduce their dependence on informal sources.
- (iv) To examine and suggest measures for improving effectiveness of Kisan Credit Card (KCC) scheme including revised operational guidelines for distribution and sanction of KCC credit limits.
- (v) To suggest measures for providing relief to farmers indebted to private money lenders.

The Task Force is scheduled to submit its report by 31-03-2010.